

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
CAUSE LIST OF COURT NO. 2**

**DATE: 25<sup>th</sup> February, 2016  
Time: 10:30 AM**

**HON'BLE MR. JUSTICE M.S. NAMBIAR  
JUDICIAL MEMBER**

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE  
JUDICIAL MEMBER**

**HON'BLE PROF. A.R. YOUSUF  
EXPERT MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE  
EXPERT MEMBER**

| S.NO.                              | CASE NO.   | PARTIES   | COUNSEL FOR PARTIES  |
|------------------------------------|--|---|--|
| <b>FOR ADMISSION</b>               |  |   |  |
| 1.                                 | Original Application No. 82/2016   | Villagers of Bholanugaon & Ostapura, Odisha<br>Vs.<br>Union of India & Ors. | Mr. Biswajit Das, Adv. for Applicant   |
| 2.                                 | Original Application No. 84/2016<br>(M.A. No. 164/2016<br>M.A. No. 165/2016)       | Neena Pradeep<br>Vs.<br>Union of India & Ors.                               | Mr. Abhishek Vikram, Adv. for Applicant  |
| <b>FOR COMPLETION OF PLEADINGS</b> |  |   |  |
| 3.                                 | Original Application No.56/2015<br>(M.A. No. 887/2015 & <b>M.A. No. 173/2016</b> ) | Mr. Shailesh Singh<br>Vs.<br>District Magistrate, Ghaziabad & Ors.          | Mr. Sudeep Dey, Adv. & Mr. Shailesh Singh<br>Mr. Raman Yadav, Adv. for R-1, 3 to 6<br>Mr. Sudhir Kulshreshtha and Ms. Sushma Singh, Adv. for 2<br>Mr. Rajkumar, Adv. for CPCB<br>Mr. Ramcth, Adv. for R-4  |
| 4.                                 | Original Application No. 175/2015<br>(M.A. No. 1333/2015)                          | Shailesh Singh<br>Vs.<br>Hotel Jaypee Vasant, New Delhi & Ors.              | Mr. Sudeep Dey, Adv. & Mr. Shailesh Singh<br>Mr. Pawan Upadhyay, Adv. for R-1<br>Mr. Pinaki Misra, Sr. Adv. alongwith<br>Ms. Ruby Singh Ahuja & Mr. Karan Dev Chopra, Adv. for R-2<br>Mr. A. P. Singh, Adv. for R-3 & 5<br>Mr. Abhimanshu Mahajan, Adv. for R-4<br>Mr. Rajkumar, Adv. for CPCB<br>Mr. A. K. Prasad, Adv. for R-10<br>Mr. Balendu Sekhar, Adv. for R-11<br>Ms. Saakshi Popli, Adv. for NDMC<br>Mr. Pradeep Mishra, Adv. for UPPCB<br>Mr. Biraja Mahapatra, Adv.   |
| 5.                                 | Original Application No. 176/2015<br>(M.A. No. 1332/2015)                          | Shailesh Singh<br>Vs.<br>Hotel Holiday Regency, Moradabad & Ors.            | Mr. Sudeep Dey, Adv. & Mr. Shailesh Singh<br>Mr. Rishab Raj Jain & Priyadarsni Gopal, Adv. for R-1<br>Mr. Pawan Upadhyay, Adv. for R-2 & 3<br>Mr. Anil K. Kher, Sr. Adv. with Ms. Anisha Mahajan, Adv. for R-4<br>Mr. Purushottam Mishra, Adv. for R-5<br>Ms. Savitri Pandey, Adv. for R-6 to 10<br>Mr. Pradeep Misra & Mr. Daleep Dhayani, Adv. for UPPCB<br>Mr. Balendu Shekhar, Adv.<br>Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for R-12<br>Mr. A. K. Prasad, Adv. for R-14<br>Mr. B. V. Niren, Adv. for CGWA |

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| 6.                 | Original Application No. 378/2015<br>(M.A. No. 910/2015) | Pramod Gupta & Ors.<br>Vs.<br>State of Uttarakhand & Ors. | Mr. Shashank K. Saurav, Adv. for Applicant<br>Mr. Rahul Verma, AAG with Mr. D. Bharathi Reddy, Adv. for R-1 to 4  |
| 7.                 | Original Application No. 486/2015                        | Ishan Jha<br>Vs.<br>State of U.P. & Ors.                  | Mr. Gaurav K. Bansal, Adv. for Applicant<br>Ms. Savitri Pandey, Adv. for R-1, 4 to 6<br>Mr. Pradeep Misra & Ms. Daleep Dhyani, Adv. for R-2<br>Mr. Rajkumar, Adv. with Mr. Bhupinder, LA for CPCB |
| <b>FOR HEARING</b> |  |   |   |
| 8.                 | Original Application No. 123/2015<br>(M.A. No. 354/2015) | Jai Hind<br>Vs.<br>Central Pollution Control Board & Ors. | Mr. Gaurav K. Bansal, Adv. for Applicant<br>Ms. Savitri Pandey, Adv. for R-2 & 5<br>Mr. Pradeep Misra, Mr. Daleep Kumar Dhayani, Adv. for R-3 & R-4<br>Mr. Bhupinder Kumar, LA for CPCB           |
| 9.                 | Original Application No. 416/2015                        | Omakumar<br>Vs.<br>State of Haryana & Ors.                | Mr. Ajit Sharma, Adv. for Applicant<br>Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 to 5   |

**DATE : 25<sup>th</sup> February, 2016**  
**TIME : 2.00 PM**

**HON'BLE MR. JUSTICE M.S. NAMBIAR**  
**JUDICIAL MEMBER**

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE**  
**JUDICIAL MEMBER**

**HON'BLE DR. DEVENDRA KUMAR AGRAWAL**  
**EXPERT MEMBER**

**HON'BLE PROF. A.R. YOUSUF**  
**EXPERT MEMBER**

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|--------------------|--|---|---|
| <b>FOR HEARING</b> |  |   |   |
| 1.                 | <b>M.A. No. 1166/2015 &amp;</b><br>(I.A. No. 2469/2009)<br><b>M.A. No. 1169/2015</b><br>(I.A. No. 3877/2015) in<br>W.P. (C) No. 202/1995 | T. N. Godavarman Thirumalpad<br>Vs.<br>Union of India & Ors.<br>(State of U.P. Through Secretary, Forest) | Mr. Anuvrat Sharma, Adv. for Applicant<br>Mr. Harin P. Rawal, Sr. Adv. with<br>Mr. Abhishek Choudhary & Mr. Gaurav Bhatia, AAG for State of UP<br>Ms. Divya Prakash Pandey, Adv. for R-1<br>Ms. Sakshi Popli, Adv. for MoEF<br>Mr. Pinaki Mishra, Sr. Adv. with Ms. Ruby Singh Ahuja, Adv.<br>Mrs. Sharmila Upadhyay, Adv.<br>Mr. A. D. N. Rao & Mr. Sudipto Sircar, Adv. |
| 2.                 | <b>M.A. No. 1164/2015 &amp;</b><br>(I.A. No. 2939/2010) in<br>W.P. (C) No. 202/1995  | T. N. Godavarman Thirumalpad<br>Vs.<br>Union of India & Ors.  | Mr. Pawan Upadhyay, Adv.<br>Mr. Harin P. Rawal, Sr. Adv. with<br>Mr. Abhishek Choudhary, Adv. for R-1<br>Ms. Sakshi Popli, Adv. for MoEF<br>Mr. Pinaki Mishra, Sr. Adv. with Ms. Ruby Singh Ahuja, Adv.<br>Mrs. Sharmila Upadhyay, Adv.<br>Mr. A. D. N. Rao & Mr. Sudipto Sircar, Adv.  |
| 3.                 | <b>O.A. 494/2015</b> in<br>Civil Writ Petition No.<br>130/2011   | Bali Ram Singh<br>Vs.<br>State of Uttar Pradesh & Ors.  | Mr. S. P. Singh, Sr. Adv. with Mr. Prakash Kumar Singh, Adv. for Applicant<br>Mr. Harin P. Rawal, Sr. Adv. with<br>Mr. Abhishek Choudhary, Adv. for R-1<br>Ms. Sakshi Popli, Adv. for MoEF<br>Mr. Pinaki Mishra, Sr. Adv. with Ms. Ruby Singh Ahuja, Adv.<br>Mrs. Sharmila Upadhyay, Adv.<br>Mr. A. D. N. Rao & Mr. Sudipto Sircar, Adv.                                  |

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